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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**IA 54 of 2017 with TP No. 102/397-398/NCLT/AHM/2016 (New)
CP No. 63/397-398/CLB/MB/2015 (Old)**



Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.05.2017**

Name of the Company: Ganpatbhai K. Patel
V/s.
Saibaba Surfactants Pvt. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	HITESH BUCH ARJUN SHETH	PCS Adv & Solicitor	} for Resp 1 to 5	
2.	SAURABH N. SOPARKAR	SENIOR ADVOCATE		
			FOR APPLICANT	
3.	MONAAL J. DAVAWALA	ADVOCATE	FOR APPLICANT	
				<u>Monaal</u>

ORDER

Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Monaal Davavala present for Original petitioners. Learned Advocate Mr. Arjun Sheth with Learned PCS Mr. Hitesh Buch present for Original Respondents.

Reply in IA 54/2017 filed. Applicant shall file rejoinder, if any within one week serving a copy in advance to the Respondents.

List the matter on 12.06.2017 for hearing of IA 54/2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 9th day of May, 2017.